

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present :- Smt. P. Ragini, District Judge.

Sub :- Estt – District Court, Kozhikode – Temporary appointment of Staff Members - Regularised – Orders – Issued.

Read :- 1. This Court's Order No.A1-1034//20 dated 10-02-2020.
2. This Court's Order No.A1-3197//20 dated 25-05-2020.
3. Letter No.D111(2) 3778/11- (7) Dated 11-05-22 of the District PSC Officer, Kozhikode.

ORDER NO. A1-600/2019

Kozhikode, Dated.26.05.2022

The temporary appointment of the following members of staff made as per proceedings shown below in column No.4 is hereby regularised with effect from the dates shown in column No.5.

No	Name and Present Designation	Post in which temporary appointment made	No. & Date of Proceedings	Date of regularisation
1	Limi.K.S Clerk, Munsiff Court – II, Kozhikode	Clerk	A1 - 1034/2020 Dated 10-02-2020s	12.02.2020
2	Husni Badsha A Clerk Sub Court, Kozhikode	Clerk	A1 - 1034/2020 Dated 10-02-2020	10.02.2020
3	Hasitha Etappalli Clerk Sub Court, Vatakara	Clerk	A1 - 1034/2020 Dated 10-02-2020	11.02.2020
4	Hafeela.K.M Clerk, Munsiff – Magistrate Court, Payyoli	Clerk	A1 -3197/2020 Dated 25-05-2020	09.07.2020

Necessary entries regarding the regularisation will be made in the Service Register of the persons concerned.

Sd/-

DISTRICT JUDGE.

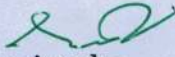
To:

1. The Prl. Sub Judge, Kozhikode. ✓
2. The Sub Judge, Vadakara.
3. The Principal Munsiff – II, Kozhikode.
4. The Munsiff – Magistrate, Payyoli.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendents II/III/IV, Section A4, District Court, Kozhikode.
3. The File.
4. The Proceedings File.

//True Copy/ Forwarded/By Order//


Sheristadar
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